

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.10.2026** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 418/2026 For Delay in Refilling IA No. 1187/2026	The Canara Bank, ARM Branch Vs K S Raju	Mr. K M Anand	
2.	Comp App (AT) (CH) (Ins) No. 430/2026 For Stay IA No. 1221/2026 For Condone Delay IA No. 1222/2026	Puissant Global Pvt Ltd Vs Office of The Commissioner Bhoothpur Municipality & 3 Ors.	Ms. Aakanksha Nehra	
3.	Comp App (AT) (CH) (Ins) No. 544/2026	Bank of Baroda Vs C Shivakumar & 13 Ors.	Mr. T Ravichandran	
4.	Comp App (AT) (CH) (Ins) No. 502/2026 To Dispense with IA No. 1419/2026	Bank Of Baroda Sole Financial Creditor Vs C Shivakumar R Erst. Promoter, Kavveri Telecom Infrastructure Ltd & 3 Ors.	Mr. T Ravichandran	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 83/2026 For Stay IA No. 234/2026 (Interim Order)	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors. WITH	Dr. KV Srinivas	Mr. Surya Teja SS Nalla R1 Ms. Mano Ranjani R2 R3
6.	Comp App (AT) (CH) (Ins) No. 84/2026 For Stay IA No. 236/2026 (Interim Order)	Suneetha Kadiyala Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors	Dr. KV Srinivas	Mr. Surya Teja SS Nalla R1 Ms. Mano Ranjani R2 R3
7.	IA No. 344/2026 (For Condone Delay) in Comp App (AT) (CH) No. 30/2026 For Exemption IA No. 345/2026 (With Defects)	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors	Mr. Gautam S Raman	
8.	Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025 For Direction IA No. 1290/2026	Union Bank of India Vs Canara Bank & Anr.	Mr. C Edser Raj	Mr. ML Ganesh R1 Mr. M Maharshi Viswaraj R2
9.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026 (Interim Order)	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R3
10.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026 (Interim Order)	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
11.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026 (Interim Order)	Naseer Ahmed Vs Canara Bank & 3 Ors	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2

12.	Comp App (AT) (CH) (Ins) No. 441/2026 For Stay IA No. 1254/2026 (Interim Order)	Gulam Mustafa Erst. Managing Director of Gulam Mustafa Enterprises Pvt Ltd Vs India Housing Fund & 3 Ors. WITH	Mr. Arjun Rao	Ms. Deepika Murali Ms. Shankari Mishra Mr. Maulik Chokshi R3
13.	Comp App (AT) (CH) (Ins) No. 382/2026 For Stay IA No. 1093/2026 (Interim Order)	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd WITH	Mr. Arjun Rao	
14.	Comp App (AT) (CH) (Ins) No. 385/2026 For Stay IA No. 1103/2026 (Interim Order)	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Limited WITH	Mr. Arjun Rao	
15.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026 (Interim Order)	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja
16.	Comp App (AT) (CH) (Ins) No. 368/2026 For Stay IA No. 1047/2026 For Direction IA No. 1136/2026 To implead IA No. 1277/2026	Vasudevan Sathyamoorthy, Suspended Director & Anr. Vs Ozone Urbana Infra Developers Pvt Ltd & 185 Ors.	Ms. Gayatri Virmani Mr. Pranav Gopalakrishnan	Mr. Abhijit Atur R81,R99,R186 Mr. Vishnu Kiran Chirala R169
17.	Comp App (AT) (CH) (Ins) No. 510/2026 For Stay IA No. 1436/2026 To Dispense with IA No. 1437/2026	Pasam Laxmi Srinivas Reddy Vs State Bank of India & 2 Ors.	Mr. V Ravi Kumar	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	IA No. 1428/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 42/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	Mr. PJ Rishikesh
19.	Restoration (AT) (CH) No. 18/2026 in Comp App (AT) (CH) (Ins) No. 588/2025 For Delay in Refilling IA No. 1517/2026	Cai Teijun Vs Kmc Constructions Limited.	Ms. Kamana Parekh	

20.	Restoration (AT) (CH) No. 20/2026 IA No. 1033/2025 (To Recall) In Restoration (AT) (CH) No. 7/2024 in Comp App (AT) (CH) No. 901518/2024 For Condone Delay IA No. 1631/2026 For Exemption IA No. 1632/2026	Lammertz Industrienadel GmbH Vs Altek Beissel Needles Ltd. & Ors.	Ms. Geetali Talukdar	
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Admission – Notice Ordered

B. Without Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 251/2026 For Stay IA No. 696/2026	Subhendu Mohanty, The Assistant Commissioner Vs Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd.	Mr. Sai Srujan Tayi	
22.	Comp App (AT) (CH) (Ins) No. 521/2026	Bank of Baroda Vs Ramanathan Bhuvaneshwari, Liquidator	Mr. T Ravichandran	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd.	Mr. Bhagavath Krishnan	
		WITH		
24.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021 (Interim Order)	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3, R6, R8, R10- R12 & R14 Ms. Vismaya R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13
25.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanimuru Raju Raghu Rama Krishna & 12 Ors	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Ms. Vismaya R8 Mr. Anant Merathia R12

26.	Comp App (AT) (CH) (Ins) No. 213/2023	Omkara Assets Reconstruction Pvt Ltd Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
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For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Mr. Prahalad K Bhat
28.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
29.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. MS Elamathi
30.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No.598 &1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr.BVS Lakshmi&2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1 Ms. Aishwarya Chevuturi R3
31.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr. WITH	Mr. Anirudh Krishnan	Mr. D Ebenezar Inbaraj R1
32.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	
33.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Ms. Vismaya MS R2 Mr. P Elayaraj Kumar R3

34.	Comp App (AT) (CH) (Ins) No. 283/2026 For Stay IA No. 802/2026	Dr. ML Suresh Babu & Anr. Vs Madhugiri Venkatarayappa Sudarshan, IRP of Sriya Farms & Feeds Pvt Ltd	Mr. Varun S	Mr. AG Sathyanarayana R2 (Vakalat to be filed)
B. Without Interim Order				
35.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025 For Additional Docs IA No. 909/2025	Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH	Mr. Kishore Balasubramanian	
36.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025 For Additional Docs IA No. 910/2025	Senthilkumar J& 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors	Mr. Kishore Balasubramanian	Mr. R Sivaraman R1 Mr. Surya Teja SS Nalla R9

12:00 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. WITH	Ms. Nishtha B	Mr. Krishna Vennelakanti R1-R5
38.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 (Interim Order)	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6
39.	IA No. 1268/2026 (For Condone Delay) in Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Exemption IA No. 1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	

12:30 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors	Ms. S Indumathi Ravi	Mr. B Dhanaraj-R1 Ms. A Vidya R4 Mr. R Sivaraman R5 Ms. N Varsha- R6

02:00 PM

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022 Part-Heard	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1
42.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024 Part-Heard	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar R2

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and Shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman
44.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4

45.	IA No. 811/2026 (For Direction) in Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
46.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. WITH	Ms. Rupal Bhatia	Mr. Thriyambak J Kannan R1-R4
47.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in